

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3502/2015

With

OA-365/2016

MA-347/2016

New Delhi this the 17th day of April, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

OA No. 3502/2015

Smt. Sonia,
W/o Sh. Ravi Malik,
Age 30 years, group-C,
D/o Sh. Devender Singh,
Delhi-110085,
Applied for the post code 119/12
TGT (Social Science), Female.

... Applicant

(Present None)

Versus

1. Delhi State Subordinate Service Selection Board, At FC-18, Institutional Area, Karkardooma, Delhi-110092 Through its Chairman.
2. State (Govt. of NCT of Delhi), Through its Secretary, New Secretariat, IG Stadium, ITO, New Delhi. ... Respondents

(Through Ms. Rashmi Chopra with Ms. Neetu Mishra)

OA No. 365/2016

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ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicant. It is seen that Hon'ble High Court had directed the parties to appear before this Tribunal on 20.03.2017. However, on that date none was present for the applicant. Even today there is no appearance on her behalf. It therefore appears that the applicant is no longer interested in pursuing this OA any further.

2. Accordingly, the same is dismissed for default of appearance and for non-prosecution.

(Raj Vir Sharma)
Member (J)

/ns/

(Shekhar Agarwal)
Member (A)